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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/726/IB/2017
NAME OF THE PETITIONER(S) : JDSU DEUTSHLAND GMBH
NAME OF THE RESPONDENT(S) : GEMINI COMMUNICATION LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. POORNIMA

counsel for petitioner
for K.M. Anand

Jeethina

Rahul Jain

Counsel for Respondent

Rahul Jain

ORDER

Representing counsel for petitioner present. Counsel for respondent stated that they have not received the copy of the petition and documents in support of the petition. Petitioner is directed to furnish a copy of the petition and documents to the other side to enable them to file counter. The matter is adjourned at request to file counter and also to make submissions by both the parties. Put up on 07.02.2018.

sq
(S VIJAYARAGHAVAN)
Member(Technical)

sq
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)